

# INDEX TO LOK SABHA DEBATE

(EIGHTH SERIES)

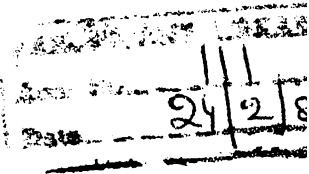
VOLUME I

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FIRST SESSION OF THE EIGHTH LOK SABHA

*January 15, 1985 to January 30, 1985*

*Pausa 25, 1906 (Saka) to Magha 10, 1906 (Saka)*



LOK SABHA SECRETARIAT  
NEW DELHI

Price : Rs. 15.00

**INDEX**  
TO  
**LOK SABHA DEBATES**

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## HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX: PART II—NAME INDEX: At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of the Debates and column number or numbers, as the case may be [Printed as (XLV—22.11.74), 79-80].

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers, separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL (S)".

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. "RAILWAY LINE (S)", "RAILWAY TRAIN (S)" etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main headings "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	...	...	Adjournment Motion
B.O.H.	...	...	Business of the House
C.A.	...	...	Calling Attention to Matter of Urgent Public Importance
Consid.	...	...	Consideration stage of a Bill
Consid. Cl.	...	...	Consideration of the Clauses of a Bill
D.G.	...	...	Demands for Grants
D.E.G.	...	...	Demands for Excess Grants
D.E.G. (R)	...	...	Demands for Excess Grants (Railways)
D.S.G.	...	...	Demands for Supplementary Grants
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H.A.H. Dis.	...	...	Half-an-Hour Discussion
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Pet.	...	...	Petitions
R.S.	...	...	Rajya Sabha
Res.	...	...	Resolution
St.	...	...	Statement

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**PART I—SUBJECT INDEX**

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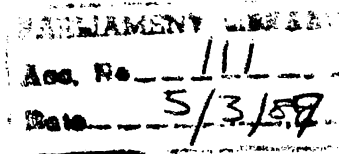
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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	...	...	Adjournment Motion
B.O.H.	...	...	Business of the House
C.A.	...	...	Calling Attention to Matter of Urgent Public Importance
Consid.	...	...	Consideration stage of a Bill
Consid. Cl.	...	...	Consideration of the Clause of a Bill
D.G.	...	...	Demands for Grants
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H.A.H. Dis.	...	...	Half-an-Hour Discussion
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